

DIVISION BENCH  
COURT - I

**P-114**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/167(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	<b>TATA CAPITAL FINANCIAL SERVICES LIMITED VS RAJESH KUMAR DAMANI</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Mr.Avishek Guha, Adv. ] For the Financial Creditor  
Ms.Arunika Dutta,Adv. ]  
Mr.Kaustav De Sarkar, Adv. ]

Ms.Urmila Chakraborty,Adv.] For the Respondent  
Mr.A. Sarkar, Adv. ]

**O R D E R**

1. Ld.Counsel for the parties present.
2. Affidavit of service in terms of order dated 13/3/2024 has been filed.
3. Post the matter on **20/06/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**